

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4406
ANSWERED ON:20.02.2014
AIRPORT PROJECTS
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of Route Dispersal Guidelines for scheduled Air operations issued by the Government;
- (b) whether various airport projects are facing problems in roping in various airlines for their operation in various sectors;
- (c) if so, the details thereof;
- (d) whether the Government has taken/ proposes to take any corrective steps in this regard including discussions regarding finalisation of routes with domestic airlines; and
- (e) if so, the details and the outcome thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a): Details of Route Dispersal Guidelines is annexed.;

(b): Yes Madam.

(c): Airports Authority of India (AAI) has recently developed/upgraded airports like Bhatinda, Gondia, Jaisalmer, Jalgaon and Puducherry but there are no schedule flights operating from these airports. Further, Airlines plan their schedule as per their policy and market demand.

(d) to (e): Operations in domestic sector have been deregulated and flights are being operated by airlines concerned on the basis of commercial viability subject to adherence to Route Dispersal Guidelines.

ANNEXURE

CIVIL AVIATION REQUIREMENTS SECTION-3 AIR TRANSPORT
SERIES c PART II 1ST MARCH 1994

PROVISION OF SERVICES OF DIFFERENT
CATEGORIES OF ROUTES

CATEGORY-I

Routes connecting directly

BOMBAY - BANGALORE CALCUTTA - DELHI
BOMBAY - CALCUTTA CALCUTTA - BANGALORE
BOMBAY - DELHI CALCUTTA - MADRAS
BOMBAY - HYDERABAD DELHI - BANGALORE
BOMBAY - MADRAS DELHI - HYDERABAD
BOMBAY - TRIVANDRUM DELHI - MADRAS

CATEGORY-II Routes connecting stations in North-Eastern region, Jammu and Kashmir, Andaman & Nicobar and Lakshadweep.

CATEGORY-III

Routes other than those in Category - I and Category - II.

Anyone who operates scheduled air transport service on one or more of the routes under Category- I, shall be required to provide such service in categories - II & III as indicated below:-

The operator will deploy on routes in category - II at least 10% of the capacity he deploys on routes in category - I and of the capacity thus required to be deployed on Category - II routes, at least 10% would be deployed on services or segments thereof operated exclusively within the North-Eastern region, Jammu & Kashmir, Andaman & Nicobar and Lakshadweep

The operator will deploy on routes in Category -III, at least 50% of the capacity he deploys on routes in Category - I.

Note 1: A service operated on a category -I route as a part of international air service will not be reckoned for the above purpose.

Note 2: Capacity deployed will be reckoned in Available Seat Kiiometres (ASKM)

Note 3: On multiple sector routes like Delhi-calcutta-Guwahati-Imphal the capacity provided on Delhi-Calcutta sector will count towards Category - I, that provided on Calcutta-Guwahati sector will count towards Category - II and the capacity on Guwahati-Imphal sector will count towards service exclusively within Category - II.
Rev. 2, October, 1999